

Scholarships for Doordarshan Staff

3220. SHRI AHMAD M. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) number of scholarships and names of the countries who offered various types of scholarships for Doordarshan staff during the last three years;

(b) the list of scholarships which could not be utilized by Doordarshan authorities; and

(c) the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). The information is being collected and will be placed on the Table of the House.

Recruitment of Technical Assistants in Joint Cypher Bureau

3222. SHRI UGRASEN: Will the Minister of DEFENCE be pleased to state:

(a) whether the employees of various categories of Joint Cypher Bureau had represented to the authorities against the Recruitment Rules for the post of Technical Assistant (GD) requesting the authorities to abolish written departmental test and to raise the departmental promotion quota from 10 per cent to 70 per cent; and

(b) if so, the action taken by Government thereon so far?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. Representation for abolition of written departmental examination and raising of the departmental promotion quota from 10 per cent to 50 per cent has been received.

(b) The matter is under examination in consultation with concerned authorities.

Demonstration by C.I.T.U. before Headquarters of C.I.L.

3223. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether there has been demonstration by the CITU before the Headquarters of all the subsidiary companies of the Coal India Ltd. on 20th October, 1978;

(b) if so, facts in detail;

(c) whether the copy of the memorandum submitted on behalf of the Bihar Colliery Kamgar Union to the B.C.C.L. on the same day has been received by Government; and

(d) if so, action taken thereon?

THE MINISTER OF ENERGY: (SHRI P. RAMACHANDRAN): (a) and (b). A number of workers belonging to the union affiliated to C.I.T.U. demonstrated in front of the Headquarters of BCCL and CCL on 20th October, 1978 and a charter of demands was submitted. Most of the demands related to the revision of wages, fringe benefits and other service conditions.

(c) Yes, Sir.

(d) Most of the demands come under the purview of the Joint Bipartite Wage Negotiating Committee which has already started functioning.

Allocation of Funds for Rural Roads for Tamil Nadu

3224. SHRI A. ASOKARAJ: Will the Minister of PLANNING be pleased to state:

(a) whether Government have received any proposal for enhancement of the funds for development of the rural roads from the Tamil Nadu Government;

(b) if so, allocation of funds for development of rural roads to each State; and